

THE NAGALAND ACT 9 OF 1964

[THE NAGALAND STATE LEGISLATURE

(CONTINUANCE OF THE ENGLISH LANGUAGE) ACT 1964.]

Received the assent of the Governor on the 19th December, 1964.

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December 1964)

**An Act to provide for the continuance of the English
language for the transaction of business in the Legislature
of the State of Nagland.**

Preamble.- WHEREAS it is expedient to provide for the continuance of the English language for the transaction of business in the Legislature of the State of Nagaland;

It is hereby enacted in the Fifteenth Year of the Republic of India as follows:-

Short title & commencement.- 1.(1) This Act may be called the Nagaland State Legislature (Continuance of the English Language) Act, 1964.

(2) It shall come into force on the 26th day of January, 1965.

Continuance of the English language for the transaction of business in the Legislature of the State.- 2. Notwithstanding the expiration of the period of fifteen years from the commencement of the Constitution, the English language may continue to be in used for the transaction of business in the Legislature of the State of Nagaland.